

format available in Centralised Pass Issue Cell, near Reception Office, Parliament House, New Delhi. On every fresh appointment of the PA/ PS, Hon'ble MP's signature is mandatory in the register kept in CPIC.

The following supporting documents i.e. duly filled in prescribed form along with Character Verification Form, Undertaking by Hon'ble MP, two self-attested copies of Aadhaar {in case the applicant bears two addresses (Permanent & Correspondence), supporting documents for both the addresses are required}, old PA Pass (in case of renewal/ change of PA) and one Passport size photograph are required. The verification of PA/ PS being appointed will be processed by the Verification Cell of Parliament Security Service and Entry Pass will be issued only after a positive verification report is received.

Kind co-operation of Hon'ble Members is solicited.

No.7118

Parliament Security Service (CCS)

Access Control of Vehicles

Modern Security Gadgets are installed in the vicinity of Iron Gates within the Parliament House Estate. These security gadgets, equipped with safety features, are designed to allow access to LMV-NT vehicles viz. Motor Cars, Jeeps, SUVs only. As an additional security feature, Radio Frequency Tags have been issued to all authorized vehicles and accordingly, access control of vehicles is regulated through RF Readers installed at the locations. To ensure safety and security of Members of Parliament and their vehicles, it has been decided that vehicles other than those subscribing to LMV-NT category viz. Motor Cars, Jeeps, SUVs (carrying authorized Car Parking Label and Radio Frequency Tag), would not be permitted to gain access through Iron Gates of Parliament House Estate.

Kind co-operation of Members is solicited.

No.7119

Parliament Security Service, PH

Admission of Persons accompanying Hon'ble Members to Parliament House

Hon'ble Members are informed that PSs/PAs/Personal Guests and Visitors accompanying Hon'ble Members to Parliament House are permissible, subject to security considerations.

No.7120

Parliament Security Service (CCS)

Guidelines for Members to familiarize with the operation of Security Gadgets in Parliament House Complex

1. Modern Security Gadgets have been installed in the Parliament House Complex to restrict unauthorized entry.
2. A distance of at least five feet between two vehicles may be maintained while crossing the Boom Barrier as the system allows clearance of only one vehicle at a time. In case any vehicle accidentally hits the Boom Barrier, the driver must **STOP** the vehicle immediately.

3. Kindly adhere to the speed limits displayed at appropriate locations while entering through security gadgets. Members are requested to brief their drivers accordingly.
4. Occupants of vehicles are to be identified at the second Boom Barrier. Members are accordingly requested to stop for checking at Boom Barrier-II.
5. It may be ensured that the speed of the vehicle does not exceed 10 kmph till the vehicle crosses the last gadget at the Iron Gates. The gadgets are designed in such a manner that they may get activated immediately in an emergency. In case the speed of vehicles exceeds the speed limit of 10 kmph, it may be difficult for the person driving the vehicle to bring the vehicle safe halt. **Impact against the Tyre Killers and Road Blockers can cause serious damage to the vehicle and injuries to the occupants.**
6. Security Power Fence (SPF) has been installed in the entire perimeter of PH Complex. The power fence will give a deterrent shock (as per internationally permissible standards) to any person coming in contact with the fence. Kindly avoid coming close to the power fence.
7. In case Bollards are being lowered for giving passage to bigger vehicles, the vehicles, which are following such big vehicles, should wait till the Bollards are fully raised and clearance given by the security official on the spot.
8. Pedestrians are requested not to walk over the security gadgets which are installed on road. It may cause grievous hurt in case of sudden activation.
9. Walking on foot behind a vehicle crossing a Boom Barrier is dangerous. The Boom will suddenly hit the person, once the vehicle cross the Boom Barrier. Use only pedestrian path near Boom Barrier.
10. Hon'ble Members are requested to keep their mobile phone's Alarm/ Reminder Tones in OFF mode to respect the decorum of the House.

Kindly co-operation of Hon'ble Members is solicited.

No.7121

Legislative Branch-II

**The Central Sanskrit Universities (Amendment) Bill, 2023 (Amendment of the First Schedule)
by Shri Ravi Kishan, M.P.**

[Copy of Letter No. 14-1/2023-Skt.II dated 20 July, 2023 from Shri Dharmendra Pradhan, Minister of Education, Skill Development and Entrepreneurship to the Secretary General, Lok Sabha].

The President, having been informed of the subject matter of the Central Sanskrit Universities (Amendment) Bill, 2023 (Amendment of the First Schedule) by Shri Ravi Kishan, M.P., recommends to Lok Sabha the consideration of the Bill under article 117(3) of the Constitution.